COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 64 of 2017

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

National Energy Trading and Services Ltd. Vs.			Appellant(s)	
Rajasthan Electricity Regulatory Commission & Ors.			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Deepak Khurana Mr. Tejasv Anand		
Counsel for the Respondent(s)	ounsel for the Respondent(s) :		Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-1	
		Mr. Bipin Gupta for R-2	2 to 5	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.11.2018.</u>

(Justice N. K. Patil) Judicial Member mk/bn (I.J. Kapoor) Technical Member